National Company Law Tribunal Allahabad Bench

CP NO 93/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Uttrakhand Parvatiya Aajiva Sanwardhan Co

SECTION OF THE COMPANIES ACT: U/S 441 of Company act of 2013

Designation Signature Representation SI. NO. Name 1.

2.

Order dated 02.03.2017

CA NO 93/ALD/2016 M/S Uttarakhand Parvatiya Aajiva Sanwardhan

Mr. Abhishek Mishra PCS represent the respondent company in the present matter. However, a report of ROC is still awaited hence one more opportunity is given to office of ROC to put fourth its objections any to grant of permission for compounding the offence alleged against the company.

If no reports/ comments received within stipulated period, this tribunal may infer that central Government through office of the RD and ROC has no objection for permission for compounding the offence alleged.

The Matter be listed on 05.04.2017.

H.P Chaturvedi (Judicial Member)

Dated 02.03.2017

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